

that the number of motor vehicles on this route is at present adequate for the needs of the traffic. If any shortage comes to notice appropriate remedial action would be taken.

Flood Control Board

*1692. Dr. Sushila Nayar: Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 1289 on the 29th August, 1957 and state:

(a) whether the Flood Control Board has undertaken any survey to determine the roads and railway lines capable of causing or intensifying flood havoc in U.P. and Punjab or in any other state; and

(b) if so, the result thereof and the remedial measures suggested?

The Minister of Irrigation and Power (Shri S. K. Patil): (a) and (b). A statement containing the requisite information is laid on the Table of Lok Sabha. [See Appendix V, annexure No. 46]

Community Development Blocks in Singhbhum District in Bihar

*1692-A. Shri Dasgupta: Will the Minister of Community Development be pleased to state:

(a) how many Blocks have been allotted to Singhbhum District in Bihar under the Community Development and National Extension Service Programme since 1956; and

(b) how many Police Stations and villages of the Singhbhum District have been included in the Blocks?

The Minister of Community Development (Shri S. K. Dey): (a)

N.E.S. Blocks	..	4
C.D. Blocks	..	2
(one by conversion of N.E.S. block and one special Multi-purpose)		

(b) Police Stations	6
Villages	1487

बम्बई राज्य में कड़ाना बाघ

*१६९३ श्री भोगती भाई : क्या सिखाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) दूसरी पंचवर्षीय योजनावधि में बम्बई राज्य में माही नदी पर बनने वाले कड़ाना बाघ से बम्बई और राजस्थान राज्यों में क्रमशः कितना प्रदेश पानी में डूबेगा ;

(ख) क्या सरकार का इस प्रदेश में रहने वाले लोगों को प्रतिकार देने का विचार है ; और

(ग) इन विस्थापित व्यक्तियों को सरकार किन स्थानों में बसाना चाहती है ?

सिखाई और विद्युत मंत्री (श्री स० का० पाटिल) : जानकारी इकट्ठी की जा रही है और यथाशीघ्र सभा पटल पर रख दी जायेगी ।

Allocation of Rice for Kerala

*1694. Shri Maniyangadan: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of rice allotted to the State of Kerala for the months of July and August, 1957;

(b) whether the whole quantity allotted for these months was taken by the State Government during the respective months;

(c) if not, the quantity left over and the reasons therefor;

(d) whether the whole quantity allotted to the State was in stock in the godowns of the Central Government; and

(e) the quantity allotted for Kerala for the month of September?